

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CA)/9/CHE/2024
PETITION NUMBER :
NAME OF THE PETITIONER(S) : M CT M Global Investments Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 66 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Vijay Vigneshwar for the Applicant.

Ld. Counsel Shri. Avinash Krishnan Ravi for RoC.

Ld. Counsel for RoC requests that copy of the application be served on him. Ld. Counsel for the Applicant is directed to serve copy of the application on the Counsel for RoC and file Affidavit of Service.

List the matter for hearing on **29.05.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)